

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/1346/IB/2020**

**PETITION NUMBER : CP/548/IB/2017**

**NAME OF THE APPLICANT : Chandramouli Ramasubramaniam  
M/s. Naachiar Paper Boards Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Varadharaj Kesavan & 3 Ors**

**UNDER SECTION : Sec 66 of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. Bathri Narayan from the office of Ld. Counsel Mr. S Sathiyarayanan for the Liquidator.

In this case R1, R2 and R4 have been set ex parte and R3 was directed to appear today as final opportunity. None present for R3. Therefore R3 is set as ex parte.

Pleadings are complete.

Post the Application for hearing on **25.07.2024**.

**-Sd-  
RAVICHANDRAN RAMASAMY  
Member (Technical)**

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk